

**GOVERNMENT OF INDIA  
MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION**

**LOK SABHA  
STARRED QUESTION NO. 86  
TO BE ANSWERED ON WEDNESDAY, THE 2<sup>ND</sup> MARCH, 2016**

**MPLAD FUND**

**\*86. SHRIMATI RAMA DEVI:  
SHRI LAXMAN GILUWA:**

**Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:**

- (a) the details of works/activities/ projects admissible to avail funds from Member of Parliament Local Area Development (MPLAD) scheme;**
- (b) whether the Government has recently revised the guidelines for availing funds under the scheme, if so, the details thereof;**
- (c) whether the Government proposes to allocate funds from MPLAD scheme for construction of houses where houses have been burnt/damaged; and**
- (d) if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE (INDEPENDENT CHARGE) FOR MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE FOR MINISTRY OF EXTERNAL AFFAIRS [GENERAL (Dr.) V.K. SINGH (Retd.)]**

**(a) to (d): A statement is laid on the table of the House.**

**Statement referred to in reply to parts (a) to (d) of Lok Sabha Starred Question No. 86 for answer on 02.03.2016.**

**(a): Members of Parliament Local Area Development Scheme (MPLADS) is essentially for development works and creation of durable community assets based on locally felt needs. Individual benefits and movable and non-durable assets (certain exceptions excepted) are generally not allowed. The Guidelines are available in the public domain, including on the official website of Ministry of Statistics and Programme Implementation ([www.mospi.nic.in](http://www.mospi.nic.in)).**

**(b): The Guidelines on MPLADS are revised from time to time *inter-alia* on the basis of feedback from MPs, States, District Authorities, etc., recommendations and advice from Parliamentary Committees, recommendations and advice of Comptroller & Auditor General / Public Accounts Committee, internal examinations and discussions in the Ministry, etc. in order to improve the design and implementation of the scheme.**

**(c) & (d): Assistance for construction of burnt / damaged houses is not included in the Guidelines.**

**\*\*\*\*\***